

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
-	IA22/17in CP09/16	Hearing	241	M.V.PrakashGurbaxani VsM/s SBF Health Care Pvt.Ltd & 2 Ors.

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
--------	--	--	-----------

ARVIND KASHAIK

9535677988

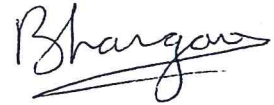
ADVOCATE FOR RESPONDENTS



BHARGAVA BHAT


8762176525

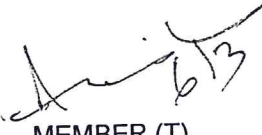
ADVOCATE FOR PETITIONER



Counsel for petitioner is present. Counsel for Respondents is also present.

At their request, posted to 24.04.2017. Rejoinder if any, in the meantime.


6/3
MEMBER (J)


6/3
MEMBER (T)